


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : TIS HAZARI : DELHI**

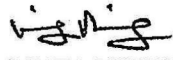
**CIRCULAR**

**Sub: Farewell Function on the superannuation of DHJS Officers.**

On the superannuation of **Sh. Vinay Kumar Gupta**, the then Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), Rouse Avenue Court Complex, New Delhi, **Ms. Shalinder Kaur**, Ld. Principal District & Sessions Judge, South District, Saket Court Complex, New Delhi, **Sh. Sunil Kumar Aggarwal**, Ld. Principal Judge, Family Court, North-East District, Karkardooma Court Complex, Delhi, **Sh. Harish Dudani**, the then Ld. Principal Judge, Family Courts, New Delhi District, Patiala House Courts, New Delhi and **Sh. Gurdeep Singh**, Ld. District Judge (Commercial Court)-01, North-West District, Rohini Court Complex, Delhi, a farewell function is being organized in the Room No. 135, Conference Hall, First Floor, Tis Hazari Court Complex on 03.10.2023 at 04.30 p.m.

All Judicial Officers of Delhi District Courts and all the former Judicial Officers of Delhi District Court are cordially invited to grace this occasion and express best wishes to above learned officers.

  
(MAYANK GOEL)  
ADMINISTRATIVE CIVIL JUDGE (WEST)  
DELHI

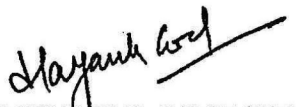
  
(VIVEK BENIWAL)  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI

No. 38443-38673 /ACJ(Central)/2023

Dated, Delhi the 26 SEP 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
3. PS to Ld. Pr. District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-East, South, North-West, North, South-West, Rouse Avenue Court Complex.
4. The Ld. Principal Judge, Family Courts (HQs), Dwarka, Central, West, East, North-East, Shahdara, New-Delhi, South-East, South, North-West, North Districts.
5. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi.
6. The Ld. Member Secretary, DSLSA, Rouse Avenue Court Complex, New Delhi.
7. The Ld. Director (Academics) & (Admn.), Delhi Judicial Academy, Dwarka, New Delhi.
8. The Ld. Judge In-charge, Mediation Centre, Tis Hazari Courts, Delhi.
9. The Secretary, DLSA, Central and West District, Tis Hazari Courts, Delhi.
10. All the Ld. ACJs of all Courts Complex of Delhi with request to circulate this circular immediately in their respective districts.
11. All the Ld. Judicial Officers of Central & West District, Tis Hazari Courts, Delhi & on Deputation/Diverted Capacity.
12. Incharge, Care Taking Branch (C), THC, Delhi with the direction to make necessary arrangements.
13. Incharge, Computer Branch (Central), Tis Hazari Courts, Delhi.
14. Incharge, Protocol Branch (Central), Tis Hazari Courts, Delhi with the direction to bring this circular to the notice of former Judicial Officers through WhatsApp Group.
15. Sh. Atul Bhardwaj, JA in Hindi Section, West District, Tis Hazari Court, Delhi with the request to do photography of the function.
16. The R & I Branch (Central) for uploading on LAYERS & website.

  
ADMINISTRATIVE CIVIL JUDGE (WEST)  
DELHI

  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI